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(NO.PATNA 918) PATNA, THURSDAY, 20TH OCTOBER 2016

PATNA HIGH COURT

NOTIFICATION

The 14th October 2016

No. X-08-2016-446A/Rules Deptt.—In exercise of the powers conferred by Clause(2) of Article 229 of the Constitution of India, the Chief Justice of the High Court of Judicature at Patna makes the following amendment in the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997.

1. *Short title and commencement*—(i) These Rule shall be called the Patna High Court Officers and Staff (Condition of Service and Conduct) (Amendment) Rules, 2016.

(ii) It shall come into force with immediate effect and shall apply to all such vacancies accrued before and after the amendment.

2. Below the existing Sl.No. 7 of Rule 6 regarding 'Sources of recruitment to Class II posts' under caption "Class-II (Gazetted)" in PART-IV of the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997, the following is inserted as Sl.No-7A:-

Sl. No.	Category/ Designation of posts.	Mode of appointment.	Minimum qualification
7A	Senior Librarian (P.B.III+Grade Pay of Rs.5400/-)	May be appointed on promotion from Librarian	Graduation with Degree in Library Science from a University.

By Order of the Court,
VINOD KUMAR SINHA,
Registrar General.

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